

GOVERNMENT OF INDIA
MINISTRY OF COAL

LOK SABHA
UNSTARRED QUESTION NO.1875
TO BE ANSWERED ON 27.07.2017

Workers in Coal Mines

1875. Dr. KIRIT SOMAIYA:

Will the Minister of COAL be pleased to state:

- (a) whether the workers who are engaged through contractors in coal mines face problems relating to their Provident Fund Account;
- (b) if so, the details thereof;
- (c) whether the Government proposes to link Aadhaar number of coal mine workers to their Provident Fund to protect them from exploitation and the time by which the proposal is likely to be implemented;
- (d) if so, the details thereof;
- (e) the number of workers likely to be benefited by this linking; and
- (f) the other measures being taken for the welfare of coal mine workers in the country?

A N S W E R

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL,
POWER AND NEW AND RENEWABLE ENERGY & MINES**

(SHRI PIYUSH GOYAL)

(a) & (b): Provisions of Coal Mines Provident Fund Scheme, 1948 (CMPF Scheme, 1948) Coal Mines Pension Scheme, 1998 (CMPS,1998) are applicable to workers engaged through Contractors.

(c) to (e): The CMPF Organisation has taken a resolution for seeding of Aadhaar Number with the Account Number of CMPF subscribers.

Out of a total number of 3,62,072 subscribers, PF Accounts of 3,47,745 subscribers i.e. 96.04 % of the total number of beneficiaries, have been seeded with their Aadhaar Numbers till the end of May, 2017.

(f): There are well-structured schemes/facilities for the welfare of Coal Mine workers employed by CIL which includes housing facilities, providing clean drinking water, education facilities including scholarship schemes and cash award for meritorious wards, medical facilities, canteen facilities, rest shelters and pit-head baths, co-operative stores and credit societies, banking facilities and facilities of holiday homes across the country .

In addition, Coal Mines Provident Fund Organization has introduced payments of Provident Fund and Pension directly to the subscribers' bank account through RTGS/NEFT from 1st August, 2016 and it has also developed a Mobile telephone application through which the subscribers can view their Provident Fund balances, claim status as well as their grievance status on their mobile phones.
